

Dr. D. NAGARJUN  
REGISTRAR (ADMINISTRATION)

HYDERABAD  
DT: 14-02-2018

R.O.C. No. 93/E4/2018

To

The Principal District and Sessions Judge,  
Srikakulam.

Sir,

Sub: WORKSHOP AND CONFERENCE - Srikakulam District - Workshop and District Judicial Officers' Conference of Srikakulam District by the Hon'ble Sri Justice Gudiseva Shyam Prasad, Administrative Judge of Srikakulam District on 03-03-2018 and 04-03-2018 respectively - Intimation - Reg.

Ref: High Court's Circular Roc. No. 3298/E-II/1995, Dt. 23-12-1995.

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I am directed to inform you that the Hon'ble Sri Justice Gudiseva Shyam Prasad, Administrative Judge of Srikakulam District, has been pleased to fix the date for holding Workshop and District Judicial Officers' Conference on 03-03-2018 and 04-03-2018 respectively.

In this connection, I am to request you to make all necessary arrangements for holding the Workshop and District Judicial Officers' Conference on the said dates and record the minutes of the Conference and forward the same to the High Court for perusal.

Yours faithfully,

REGISTRAR (ADMINISTRATION)

Copy to :

1. The P.S. to the Hon'ble Sri Justice Gudiseva Shyam Prasad (With a request to place the same before His Lordship)
2. The Registrar (Protocol), High Court of Judicature, Hyderabad (For information and necessary action)
3. The Section Officer, Protocol Section
4. The Section Officer, Enquiry Cell
5. The Section Officer, O.P. Cell Section,
6. The Section Officer, W.R.C. Section,
7. The Section Officer, B. Spl. Section, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh

(With a direction to submit necessary material, before the Hon'ble Administrative Judge, In time)

14/2/18

Communicate  
to aul.  
14/2/18

Done - 767  
14/2/18